

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 46 /UHC/Admin.A/2007

Dated: April ¹¹10, 2007.

Sri Ramesh Chandra Khulbe, Addl. District & Sessions Judge, Roorkee, Distt. Hardwar is hereby nominated as Special Judge (Essential Commodities Act) for the territorial jurisdiction of Tehsil Roorkee, District Hardwar U/S 12-A (2) of Essential Commodities Act, 1955, in addition to his duties.

By Order of Hon'ble the Chief Justice,

Sd/-
(V.K. Maheshwari)
Registrar General.